

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020**

Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.01.2020 (FRIDAY)

COURT III

11:45 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
2.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg
3.	Comp. App. (AT) (Ins) No. 1511 of 2019	Rakesh Mahajan Vs. Akash Agarwal & Anr.	Ankur Garg	
4.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. With	Krutika Raghavan	Shreyas Edupuganti- R1 PBA Srinivasan- R2
5.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana- R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2

6.	Comp.App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd. & Anr.	Arijit Mazumdar	Aditya Vijay
7.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	Pratishtha
8.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt Ltd & Anr.	Mani Bhushan Sinha	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal- IRP Rajiv Narayan-R2
10.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	
11.	Comp. App. (AT) (Ins) No. 185 of 2020	Niraj Kumar & Ors. Vs. Anil Matta, Resolution Professional of Primrose Infratech Pvt. Ltd & Ors.	Abhishek Prasad	
12.	Comp. App. (AT) (Ins) No. 186 of 2020	Doshion Pvt. Ltd. Vs. Bank of India & Anr.	Pradhuman Gohil	
13.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company	Sunil Mund	
14.	Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	
15.	Comp. App. (AT) (Ins) No. 189 of 2020	Duggal Associates Pvt. Ltd. Vs. Roofs and Ceilings Pvt. Ltd	Sushant	
16.	Comp. App. (AT) (Ins) No. 190 of 2020	TUF Metallurgical Pvt. Ltd. Vs. Impex Metal & Ferro Alloys Ltd & Ors.	Vaibhav Mahajan	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. With	Vinod Kumar Mahajan	Anurag
18.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	Anurag

19.	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	Sayaree Basu Mallik	Zeeshan Diwan
20.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
21.	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt. Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra

For Hearing

22.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha- R2
------------	--	---	----------	---

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**